

not to the management of Bokaro Steel Limited, where a sense of team spirit and participation at various levels has been successfully developed.

**Failure of Food Corporation of India in Punjab and Haryana in procurement of Foodgrains**

3002. SHRI BISHWANATH JHUN-  
JHUNWALA:  
SHRI BOKSI NAYAK:

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government's attention has been drawn to the newspaper report in *Statesman* dated the 24th May, 1971 that due to slow procurement policy and slow movement of the foodgrains by the Food Corporation of India, foodgrains worth crores of rupees have been lost in the country particularly in Punjab and Haryana;

(b) if so, the total loss of foodgrains which have been reported from these two States and how much of it can be attributed to the inactivity of the Food Corporation of India; and

(c) whether so absolute is the inactivity of the Food Corporation of India in Haryana that the procurement work has been taken over by the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASHEB P. SHINDE) :

(a) Government's attention has been drawn to the report in the "*Statesman*" of the 24th May, 1971, which appears to be based on misapprehension. The rate of procurement of wheat during current season is much higher than during the corresponding period of the preceding year. The movement of foodgrains from Punjab and Haryana both by rail and road has also been arranged by the Food Corporation of India to the maximum extent possible.

(b) Although there had been some loss of foodgrains on account of untimely rains, the loss cannot be attributed to the inactivity of the Food Corporation of India.

(c) No, Sir. In Haryana, from the beginning wheat procurement is being done by the State Government and the Marketing Federation and Haryana Government have not agreed to allow the Food Corporation of India to procure wheat in the State.

**प्राथमिक कृषि ऋण समितियों को ऋण देने सम्बन्धी मंजूरी**

3003. श्री जगन्नाथ राव जोशी : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) बैंकों द्वारा प्राथमिक कृषि ऋण समितियों को ऋण प्रदान करने सम्बन्धी मंजूरी देने की प्रक्रिया क्या है;

(ख) इस योजना के अन्तर्गत कितनी समितियों को ऋण देने की गारंटी दी गई है;

(ग) कितने छोटे किसानों को इससे लाभ मिला है तथा इसके अन्तर्गत कितने खंड आये हैं; और

(घ) इसके भविष्य की योजना क्या है ?

कृषि मंत्रालय में उप-मंत्री (श्री जगन्नाथ पहाड़िया) : (क) संभावित: इसमें वाणिज्य बैंकों द्वारा प्राथमिक सहकारी समितियों को वित्त देने की ओर संकेत किया गया है, जिसका प्रारम्भ 1969 में अन्तर्कालीन उपाय के रूप में किया गया था। वाणिज्य बैंकों की शाखाएं प्राथमिक कृषि ऋण समितियों को फसल ऋण नियमों के अनुसार प्रत्येक समिति द्वारा अपने सदस्यों के बारे में प्रस्तुत किए जाने वाले ऋण सीमा विवरणों के आधार पर सीधे ऋण देती है।

(ख) 1970-71 में 1565 समितियां।